

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA
UNSTARRED QUESTION NO. 1722
TO BE ANSWERED ON JULY 27, 2016

NULM

No. 1722 SHRI JYOTIRADITYA M. SCINDIA:

Will the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) Whether to resolve various bottlenecks in the proper implementation of the Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), the Union Government had discussions the matter with State Governments, bankers, experts and Non-Government Organisations(NGOs)
- (b) If so, the details of discussions held and outcome thereof;
- (c) The details of various bottlenecks reported in the implementation of the scheme/mission; and
- (d) The manner in which those bottlenecks have been sorted out/removed?

ANSWER
THE MINISTER OF STATE IN
THE MINISTRY OF STATE FOR HOUSING & URBAN POVERTY
ALLEVIATION
[RAO INDERJIT SINGH]

(a) to (d): Holding consultation with stakeholders including various Ministries, State Governments, bankers, experts and Non Government Organizations at different for to identify bottlenecks in proper implementation of relevant scheme is a continuous process. The feedback is appropriately factored in the design of relevant scheme with a view to expanding its outreach, ensuring convergence with other programmes and improving outcome. The National Urban Livelihoods Mission (NULM) was launched in 2013. The scope of NULM has since been enhanced and it has been renamed as Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM).

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DAY-NULM is implemented by respective State Government/UT Administration primarily through Urban Local Bodies (ULB). The institutional capacity of ULBs is, however, weak and their resource base is low, which, *inter-alia*, comprise major bottlenecks in implementation of the Mission. This aspect is being addressed through various fiscal and other policy measures. To improve on schematic parameters, the operational guidelines of different components of DAY-NULM viz., Social Mobilisation & Institution Development, Employment through Skills Training & Placement and Capacity Building & Training have been modified. The common norms specified by Ministry of Skill Development & Entrepreneurship, where applicable, have been incorporated accordingly.
